IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CP NO. 108(ND)/2014

IN THE MATTER OF:

M/s. ILPEA B.V.

Applicant/petitioner

Vs.

ILPEA Paramount Ltd.

Respondent

Order under Section 397/398 of the Companies Act, 2016

Order delivered on 26.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/petitioner :

Ms. Manisha Singh, Mr. Akhil Kulshrestha,

Advocates

For the Respondent

Mr. P. Aggarwal, Advocate

ORDER

:

For Order, see C.P. No. 141(ND)/2014.

(CHIEF JUSTICE M.M.KUMAR)

- 5d - .

PRESIDENT

- Sd -

(DEEPA KRISHAN) MEMBER(TECHNICAL)

26.07.2017 V. Sethi